

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 5th August, 2011

NO.HC.VII-39/2011/ 6332 /A. The High Court is pleased to promote temporarily the following Officers from Grade-III to Grade-II of the Assam Judicial Service on ad-hoc basis in usual scale of pay and other allowances as admissible under the Rules until further orders as Officers in Grade-II of the said Service solely for the purpose of their appointment/ posting against the vacancies arising out in Grade-II of the Assam Judicial Service consequent upon the ad-hoc promotion of some Officers to Grade-I from Grade-II of the Assam Judicial Service for their appointment and posting as ad-hoc Addl. Sessions Judge of the Fast Track Courts in Assam sanctioned /created by the Govt. vide letters NO.JDJ(E) 22/2001/15 dated 27.03.2001 and JDJ (E) 22/2002/40 dated 11.02.2002 and established vide Notification NO. JDJ (E) 22/2001/22 dated 02.04.2001 and NO. JDJ (E) 22/2001/41 dated 14.02.2001. Such ad-hoc appointment shall not amount to their promotion in regular cadre. On expiry of term of the Scheme of the Fast Track Courts (ad-hoc) under the award of the 11th Finance Commission, they will have to be repatriated to their respective Grade in the Assam Judicial Service unless promoted regularly in the meantime. Their ad-hoc promotion will take effect from the date of joining in Grade-II of the Service.

1. Shri Hanif Ali,
Sub-Divisional Judicial Magistrate (M), Udalguri
2. Shri Abdul Hakim,
Sub-Divisional Judicial Magistrate (M), Dhakuakhana
3. Smti Sharmila Bhuyan,
Sub-Divisional Judicial Magistrate (M), Margherita
4. Shri Aminur Rahman,
Sub-Divisional Judicial Magistrate (M), Biswanath Chariali
5. Smti Sabnam Choudhury,
Sub-Divisional Judicial Magistrate (M), Koliabar
6. Shri Chatra Bhukhon Gogoi,
Sub-Divisional Judicial Magistrate (M), Bijni

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NO.HC.VII- 39/2011/ 6333 /A. In exercise of the powers conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted on ad-hoc basis to Grade-II from Grade-III of the Assam Judicial Service and to post them on transfer as Additional Chief Judicial Magistrate of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such :-

Sl. NO.	Name of the Officers	Districts	Head-quarters
1.	Shri Hanif Ali	Goalpara	Goalpara, vice Smti Malaya Deb Dey posted at the same station
2.	Shri Abdul Hakim	Dhubri	Dhubri, vice Smti Bina Tripathi posted at the same station
3.	Smti Sharmila Bhuyan	Dibrugarh	Dibrugarh, vice Shri Darak Ullah transferred
4.	Shri Aminur Rahman	Cachar	Silchar, vice Shri Sunil Kumar Poddar transferred
5.	Smti Sabnam Choudhury	Karimganj	Karimganj, vice Shri A.S.B. Laskar posted at the same station
6.	Shri Chatra Bhukhon Gogoi	Nagaon	Nagaon, vice Shri Binod Kumar Chetri transferred

(The Officer under order of transfer will join at their new place of posting within 15 (fifteen) days. During this period they should complete all pending judgments and other works so that litigants are not inconvenienced.)


By Order,
Sd/-A. Barthakur,
REGISTRAR (VIGILANCE)

MEMO NO. HC.VII-39/2011/ 6334 - 6361 /A. Dated 05.08.2011

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati for information
2. The Accountant General, Assam, Maidamgaon, Beltola, Guwahati for information
3. The District and Sessions Judge, _____
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, Kamrup, Guwahati/ Cachar, Silchar
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati
9. The Special Judge, Assam, Guwahati

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10. The Special Judge, CBI, Assam, Guwahati
11. The Member- Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar
13. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
14. The Chief Judicial Magistrate, _____
15. The Deputy Registrar (_____), Gauhati High Court, Guwahati
16. Shri Hanif Ali, Sub-Divisional Judicial Magistrate (M), Udalguri. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join his new assignment immediately.
17. Shri Abdul Hakim, Sub-Divisional Judicial Magistrate (M), Dhakuakhana. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Lakhimpur, North Lakhimpur and proceed to join his new assignment immediately
18. Smti Sharmila Bhuyan, Sub-Divisional Judicial Magistrate (M), Margherita. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join her new assignment immediately
19. Shri Aminur Rahman, Sub-Divisional Judicial Magistrate (M), Biswanath Chariali. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join his new assignment immediately
20. Smti Sabnam Choudhury, Sub-Divisional Judicial Magistrate (M), Koliabar. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join her new assignment immediately
21. Shri Chatra Bhukhon Gogoi, Sub-Divisional Judicial Magistrate (M), Bijni. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Bongaigaon and proceed to join his new assignment immediately
22. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
23. The Superintendent (_____), Gauhati High Court, Guwahati
24. The System Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
25. The Secretary, NEJOTI, Guwahati
26. The Judicial Magistrate, Hajo/ Tihu
27. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
28. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.


 05.08.2021
REGISTRAR (VIGILANCE)
